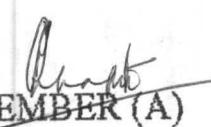


Order Dated 12.03.2008

Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. B.K. Behera, Ld. Counsel appears for the Applicant and has filed a Memo today stating that the Applicant is under treatment in his chronic disease. He does not want to further prosecute in this case. So the Ld. Counsel prays for withdrawal of this case as per the instruction of his client.

2. Accordingly this case is disposed of as withdrawn. Mr. S. Mishra, Ld. A.S.C. is present on behalf of Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Respondents.


MEMBER (A)